

(ख) यदि हाँ, तो क्या यह सच है कि पंजाब, हरियाणा, पश्चिमी उत्तर प्रदेश और दिल्ली में सरकार के गेहूँ खरीद केन्द्रों ने पिछले वर्ष की तुलना में इस वर्ष कम मात्रा में गेहूँ की खरीद की है ;

(ग) यदि हाँ, तो गेहूँ की यह मात्रा पिछले वर्ष की तुलना में कितनी कम है ; और

(घ) क्या यह भी सच है कि इस वर्ष गेहूँ का अधिक उत्पादन हुआ है ; यदि हाँ, तो क्या सरकार गेहूँ की अधिक खरीद के लिए किसानों को कोई प्रोत्साहन देने पर विचार करेगी ?

खाद्य मंत्रालय के राज्य मंत्री (श्री तरुण गोगोई) : (क) जी, हाँ ।

(ख) और (ग) जी, हाँ । एक विवरण संलग्न है जिसमें वर्तमान रबी विपणन मौसम 1991-92 के दौरान 26-7-1991 की स्थिति के अनुसार तथा पिछले वर्ष के दौरान वसूल की गई गेहूँ की मात्राओं (राज्य-वार) का ब्यौरा दिया गया है । (नीचे देखिये)

(घ) फसल वर्ष 1990-91 के दौरान 54.5 मिलियन मीटरी टन गेहूँ का उत्पादन होने का अनुमान है, जबकि पिछले वर्ष 49.6 मिलियन मीटर टन गेहूँ का उत्पादन हुआ था । रबी विपणन मौसम, 1991-92 के लिए गेहूँ का वसूली/न्यूनतम समर्थन मूल्य 225/-रु० प्रति क्विंटल निर्धारित किया गया था जबकि रबी विपणन, मौसम, 1990-91 के लिए 215/-रु० प्रति क्विंटल का मूल्य निर्धारित किया गया था । वर्तमान रबी मौसम के दौरान गेहूँ की वसूली में वृद्धि करने के लिए किसानों को प्रोत्साहन देने विषयक कोई प्रस्ताव विचाराधीन नहीं है ।

विवरण

रबी विपणन मौसम 1991-92 के दौरान, 26-7-1991 की स्थिति के अनुसार वसूल किये गये गेहूँ की राज्य-वार

मात्रा और पिछले विपणन मौसम 1990-91 में वसूल किये गये गेहूँ की मात्रा

(मात्रा लाख मीटरी टन में)

राज्य	विपणन मौसम 1990-91 में वसूल किये गये गेहूँ की मात्रा	विपणन मौसम 1991-92 के दौरान वसूल किये गये गेहूँ की मात्रा
हरियाणा	25.91	18.33
हिमाचल प्रदेश	00.01	—
जम्मू और कश्मीर	नगण्य	—
मध्य प्रदेश	नगण्य	—
पंजाब	67.44	55.37
राजस्थान	01.35	00.08
उत्तर प्रदेश	16.01	03.68
चंडीगढ़	00.02	—
दिल्ली	—	—
जोड़:	110.74	77.46

नगण्य : 500 मीटरी टन से कम ।

12.00 Noon

.. [THE VICE-CHAIRMAN (Shri M. A. Baby) in the Chair]

PAPERS LAID ON THE TABLE

Report and Accounts (1989-90) of the Delhi Urban Art Commission and related papers

THE MINISTER OF URBAN DEVELOPMENT (SMT. SHIELA KAUL): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the Delhi Urban Art Commission for the year 1989-90, under section 19 of the Delhi Urban Art Commission Act, 1973.

(ii) Annual Accounts of the Delhi Urban Art Commission for the year 1989-90 and the Audit Report thereon, under sub-section (4) of section 20 of the Delhi Urban Art Commission Act, 1973.

[Placed in Library See No. LT-402/91 for (i) and (ii).] Notification Publishing the Aircraft (Third and Fourth Amendment) Rules, 1991

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE: IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Sir, on behalf of SHRI MADHAVRAO SCIN-DIA, I lay on the Table, under sub-section (3) of section 14-A of the Aircraft Act, 1934, a copy each (in English and Hindi) of the following Notifications of the Ministry of Civil Aviation, together with the explanatory memoranda thereon:—

(i) G.S.R. No. 196(E), dated the 1st April, 1991, publishing the Aircraft (Fourth amendment) Rules, 91. [Placed in Lib. See No. LT—205/91.] 4

(ii) G.S.R. No. 218, dated the 30th March, 1991, publishing the Aircraft (Third Amendment) Rules, 1991.

[Placed in Lib. See Nov LT—205/ 91.]

I. Notifications of the Deptt. of Food under the Essential Commodities Act, 1955.

II. Corrigendum to Deptt. of Food Notification No. 855(E)/Ess. Com. Sngar, dt the 23-10-1990.

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): Sir, I lay on the Table— I. A copy each in (English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) G.S.R. No. 151(E) 5Ess. Com. Sugar, dated the 19th March, 1991, publishing the Sugar (Price Determination for 1990-91 Production) Amendment Order, 1991.

(ii) G.S.R. No. 185(E)/Ess. Com./ Sugar, dated the 27th March, 1991 publishing the Sugar (Price Determination for 1990-91 Production Second Amendment Order, 1991.

[Placed in Library. See No. LT-215/91 for (i) and (ii).]

II. A copy (in English and Hindi) of the corrigendum to Ministry of Food (Department of Food) Notification B.S.R. No. 855(E)/Ess. Com. Sugar dated -the 23rd October, 1990. [Placed in Lib. See No. LT—216/91.]

Report and Accounts (1989-90) of the Goa meat Complex Limited. Panjim and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) 619A of the Companies Act, 1956:—

(i) Nineteenth Annual Report and Accounts of the Goa Meat, Complex Limited, Panjim-Goa, , for the year 1989-90, .together with Auditors'

Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company. [Placed in-Lib. See No. LT—316/91 for (i) and (it)]

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-316/91.]

Report and Accounts (1989-90) of the, Haryana Agro-Industries Corporation Limited, Chandigarh and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): Sir, I lay on the Table—

(I) A copy each (in English and Hindi) of the following papers, under